GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3767 ANSWERED ON 12/08/2025

DIVERSION OF FUND UNDER MGNREGS

3767. Shri Madhavaneni Raghunandan Rao:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of people in Telangana benefited from the rural employment guarantee scheme;
- (b) whether there is any report that Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) funds have been diverted to other schemes; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a): Details of workers availed employment in the State of Telangana under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last three financial year and current year 2025-26 (as on 07.08.2025) are given below:

| Financial Year | 2025- 26 | 2024-25 | 2023- 24 | 2022- 23 |
|----------------------------|-------------|---------|-------------|-------------|
| Workers availed | | | | |
| employment in the State of | 29.72 | 42.44 | 40.62 | 45.45 |
| Telangana [in Lakhs] | | | | |

(As per NREGASoft)

(b) & (c): No specific instances of diversion of funds released under Mahatma Gandhi NREGS to other schemes have come to the notice of the Ministry. In this regard it is mentioned that, under the scheme, wage payment is directly credited by the Ministry into the bank accounts of workers through Direct Benefit Transfer (DBT) protocol. In case of Material and Admin component, funds are now released to the States/UTs through SNA-SPARSH. Here it is also mentioned that whenever any specific instance of misuse of fund comes to the notice of Ministry then same is got inquired into through the State or Central Teams and necessary remedial action is taken.
